

**PROCEEDINGS OF THE PRL.DISTRICT & SESSIONS JUDGE,
SHIVAMOGGA.**

Subject: Constitution of “Internal Complaints Committees for prevention of Sexual Harassment of Women at Workplace, in the unit of District & Sessions Judge, Shivamogga at District Level and Taluka level.

READ:

1. Hon’ble High Courts’ Notification No. RPS 60/2002 (LCA-I), dated:11.12.2014.
2. Section 4 of Chapter II of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.
3. Office note submitted and Orders passed on 18.6.2018.

ORDER NO.ADM. DJS. /2018, DATED:18.6.2018.

In view of the directions issued by the Hon’ble High Court vide Notification cited at Read 1 above and also as per Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 cited at Read 2 above, “Internal Complaints Committees” are constituted at District places and also taluka places in Shivamogga District Unit, for a period of three years, as below:

SHIVAMOGGA

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| 1. | Smt. B.V. Renuka, Prl. Judge, Family Court, Shivamogga. | Presiding Officer |
| 2. | Sri. Lokeshappa K.S., Chief Administrative Officer, District & Sessions Court, Shivamogga. | Member |
| 3. | Smt. Geetha Shivamurthy, Advocate, Shivamogga. | Member |
| 4. | Smt. Shailashree H.G., Sheristedar, Prl. District & Sessions Court, Shivamogga. | Member. |

BHADRAVATHI

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| 1. | Smt. Hemavathi, IV Addl. District & Sessions Judge, Shivamogga (Sitting at Bhadravathi) | Presiding Officer |
| 2. | Smt. R.S. Shobha, Advocate, Bhadravathi. | Member |
| 3. | Sri. Mohan K.R., Sheristedar, Court of IV Addl. District & Sessions Judge, Shivamogga (Sitting at Bhadravathi) | Member |
| 4. | Smt. Noorjahan, Sheristedar, Working in the Court of Prl. Civil Judge & JMFC., Bhadravathi on deputation. | Member. |

SAGAR

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| 1. | Smt. M.Shobha, V Addl. District & Sessions Judge, Shivamogga (Sitting at Sagar) | Presiding Officer |
| 2. | Smt. Kavitha K.S., Advocate, Sagar. | Member |
| 3. | Sri. Krishnamurthy, Sheristedar, Court of V Addl. District & Sessions Judge, Shivamogga (Sitting at Sagar). | Member |
| 4. | Smt. K.S. Nagarathna, Sheristedar, Court of Addl. Civil Judge & Addl. JMFC., Sagar | Member. |

SHIKARIPUR

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| 1. | Smt. Preeth J., Senior Civil Judge & JMFC., Shikaripur | Presiding Officer |
| 2. | Smt. Drakshayini, Advocate, Shikaripur. | Member |
| 3. | Sri. Maruthi K., Sheristedar, Court of Prl. Civil Judge & JMFC., Shikaripur. | Member |
| 4. | Smt. Sujatha S., Sheristedar, Court of Sr. Civil Judge & JMFC., Shikaripur. | Member. |

SORAB

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| 1. | Smt.Usha Rani R., Senior Civil Judge & JMFC., Sorab | Presiding Officer |
| 2. | Smt. Manjulamma C.B., Advocate, Sorab. | Member |
| 3. | Sri. Rama Naik, Sheristedar, Court of Civil Judge & JMFC., Sorab. | Member |
| 4. | Smt. Nethra P., Sheristedar, Court of Sr. Civil Judge & JMFC., Sorab. | Member. |

THIRTHAHALLI

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| 1. | Smt. Reshma Jane Rodrigues, Senior Civil Judge & JMFC., Thirthahalli | Presiding Officer |
| 2. | Smt. Shobha H.P., Advocate, Thirthahalli. | Member |
| 3. | Sri. Balachandra T.S., Sheristedar, Court of Prl. Civil Judge & JMFC., Thirthahalli. | Member |
| 4. | Smt. Leena K.S., Sheristedar, Court of Prl. Civil Judge & JMFC., Thirthahalli. | Member. |

HOSANAGAR

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| 1. | Smt. Bamini, Addl. Sr. Civil Judge & JMFC.,Sagar. (Since there is no senior female Officer available at Hosanagar, this officer working in the nearest taluk to Hosanagar is nominated as Presiding Officer for Hosanagar taluk.) | Presiding Officer |
| 2. | Smt. Savitha V.M., Advocate, Hosanagar. | Member |
| 3. | Sri. Gajanana, Sheristedar, Court of Prl. Civil Judge & JMFC., Hosanagar. | Member |
| 4. | Smt. Jayalakshmi, Sheristedar, Court of Prl. Civil Judge & JMFC., Hosanagar. | Member. |

(K.NATARAJAN),
Prl.District & Sessions Judge,
Shivamogga.